

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1321
TO BE ANSWERED ON 19th December, 2022
VACANCIES IN ARMED FORCES

1321 SHRI JAVED ALI KHAN:

Will the Minister of Defence be pleased to state:

- (a) the details of number of vacant posts in Indian Army, Air Force and Navy in the grade of jawan as on date, force-wise;
- (b) the details of number of posts advertised in the said grade during 2022 till date, force-wise; and
- (c) the details of number of jawans recruited during 2022 till date along with details of pay and allowances admissible to them, force-wise?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): The details of number of vacant posts in Indian Army, Indian Air Force and Indian Navy are as under:-

Armed Force	Vacancy
Indian Army(JCOs/ OR)	1,18,485 (as on 1 st July, 2022)
Indian Navy(Sailors)	11,587 (as on 30 th Sept, 2022)
Indian Air Force) (Airmen and Non-Combatant (Enrolled))	5,819 (as on 1 st Nov, 2022)

- (b): A total of 40000 vacancies have been advertised for JCOs/OR in Indian Army. A total of 3000 vacancies have been advertised for Agniveer in the year 2022 in Indian Navy. 3000 vacancies have been advertised in Indian Air Force as Agniveervayu under Agnipath Scheme in the year 2022.
- (c): All the recruitments at the level of jawans are now being done under the Agnipath Scheme and the details of their pay are as under: -

...2/-

Year	Customised Package (Monthly)	In Hand (70%)	Contribution to Agniveer Corpus Fund (30%)	Contribution to Corpus Fund by the Government of India
All figures in Rs. (Monthly Contribution)				
1 st	30,000	21,000	9,000	9,000
2 nd	33,000	23,100	9,900	9,900
3 rd	36,500	25,500	10,950	10,950
4 th	40,000	28,000	12,000	12,000
Total Contribution in Agniveer Corpus Fund after four years			Rs. 5.02 lakh	Rs. 5.02 lakh
Exit after 4 year		Rs 10.04 Lakhs as SevaNidhi Package (absolute amount excluding interest). With Interest – Rs 11.71 Lakhs.		

Note 1: Agniveer will not be required to contribute to any Provident Fund of the Government.

Note 2: There shall be no entitlement to gratuity and any kind of pensionary benefits in the case of Agniveers.

Note 3: Risk and hardship allowances will be given based on the individual place of posting.
